

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

209. IA/3364/2022 IA/3706/2022 IN C.P. (IB)/73(MB)2021

IN THE MATTER OF

Nagpur Nagarik Sahakari Bank Ltd

Vs

Greatwall Corporate Services Pvt Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 25.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Rohan Agrawal (PH)

For the Respondent:

ORDER

I.A. 3364/2022

Adjourned to **16.05.2024**.

I.A. 3706/2022

The Ld. Counsel for the applicant submits that the counsel for the respondents Ms. Mily Ghoshal is stated to be unwell. In view of the request made, adjourned to **16.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)